

- (a) whether there are regulations by UGC for appointment of faculty members;
- (b) if so, whether States are following those regulations; and
- (c) if not, the manner in which the Ministry contemplates to enforce their strict implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Yes, Sir. The University Grants Commission (UGC) has notified the UGC (Minimum Qualifications for appointment of teachers and other academic staff in universities and colleges and measures for the maintenance of Standards in Higher Education) Regulations, 2010.

(b) and (c) These Regulations apply to every University established under a Central Act, or a State Act; every Institution including a constituent or an affiliated College recognized by the Commission under Clause (f) of Section 2 of the UGC Act, 1956; and every Institution deemed to be a University under Section 3 of the said Act. These Regulations have the force of subordinate legislation and are therefore binding on all the institutions covered under Section 2(f) of the UGC Act, including the State institutions.

Conversion of Indian School of Mines, Dhanbad into an IIT

2424. DR. CHANDAN MITRA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Planning Commission has recommended upgradation of Indian School of Mines (ISM), Dhanbad into an IIT;
- (b) whether the Indian School of Mines, Dhanbad has also submitted a proposal to Government in this regard;
- (c) if so, the details thereof alongwith the reaction of Government on the proposal; and
- (d) the time by when the proposal is likely to be approved and ISM, Dhanbad would be converted into an IIT?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Yes, Sir. The Planning Commission has recommended that the Indian School of Mines (ISM), Dhanbad may be converted

into an Indian Institute of Technology (IIT) while ensuring that its core competency in mining and geology would be central to the institution and would not be diluted.

(b) to (d) Yes, Sir. The ISM, Dhanbad with the approval of its Finance Committee, Executive Board and General Council has forwarded the proposal for its conversion into an IIT. The proposal on "Conversion of Indian School of Mines, Dhanbad into an IIT" is an agenda item for the meeting of the Council of the IITs to be held on 7.1.2013.

Opening of KGBVs in Muslim dominated areas

†2425. CHAUDHARY MUNABBAR SALEEM: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that there is a proposal to open residential Kasturba Gandhi Balika Vidyalayas (KGBVs) in Muslim dominated areas;

(b) if so, by when the scheme would be implemented; and

(c) the details thereof, State-wise and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) to (c) The Kasturba Gandhi Balika Vidyalaya (KGBV) scheme has been in existence since 2004, wherein educationally backward blocks (EBBs) identified in those districts with rural female literacy below the national average as per the Census of 2001, are eligible for a KGBV residential school, provided those EBBs do not have a residential school at upper primary level for girls under any other scheme of the Ministry of Social Justice and Empowerment or the Ministry of Tribal Affairs. As of 30.9.2012, 544 KGBVs have been sanctioned in 71 Muslim concentration districts. State-wise details are given in Statement (*See below*).

Statement

State-wise details of opening of Kasturba Gandhi Balika Vidyalayas in Muslim dominated areas

Sl. No.	State	No. of Muslim Concentration Districts	No. of KGBV Sanctioned in EBBs
1	2	3	4
1.	Assam	13	34

†Original notice of the question was received in Hindi.